

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 101**  
**(IB)-275/ND/2022**

**IN THE MATTER OF:**

**Indiabulls Housing Finance Ltd.**

... **Applicant/Petitioner**

**Versus**

**Parsvnath Developers Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 11.04.2022**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Ms. Vishrupi Sahni, Advocate for the Petitioner

**ORDER**

Ms. Vishrupi Sahni, Advocate on record appearing on behalf of the petitioner seeks permission to withdraw the Application. Withdrawal is permitted.

**The IB Petition 275/ND/2022 is Dismissed as Withdrawn.**



**(L. N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**